GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO.3016 TO BE ANSWERED ON 03.08.2017

Status of NRDWP

3016. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the present status of National Rural Drinking Water Programme (NRDWP);
- (b) the number of rural households without safe drinking water, State-wise;
- (c) whether there are any projects being undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for providing safe drinking water; and
- (d) if so, the details thereof and if not, the reasons therefor, State-wise?

ANSWER MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) The Ministry provides financial and technical assistance to States for coverage of rural drinking water supply through centrally sponsored National Rural Drinking Water Programme (NRDWP). Under NRDWP, the execution of rural water supply scheme is done by the respective State Government. States are free to plan, design and execute Rural Drinking Water Supply Scheme after getting the same approved by the State Level Scheme Sanctioning Committee (SLSSC). During 2017-18, an amount of Rs. 6050 Crore has been allocated to States for coverage of rural water supply schemes. Out of this amount, as on 31.07.2017, Rs. 1259.98 Crore has been released to States. As reported by State Governments on the online monitoring portal of this Ministry, as on 31.07.2017, there are 68,280 drinking water supply schemes being implemented in the State.
- (b) In respect of rural drinking water supply, this Ministry monitors the data of coverage in terms of habitations. As reported by State Government on online portal of Ministry, there are total of 17,26,104 rural habitations in the country out of which 74,535 habitations are getting unsafe drinking water. The state-wise details of number of habitations which are getting unsafe drinking water is at **Annexure.**
- (c) & (d) As reported by Ministry of Rural Development, the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) aims at enhancing livelihood security of households in rural areas of the country by providing atleast one hundred days of guaranteed wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work. It is being implemented all over the rural areas of the country.

The details of works permitted under MGNREGShas been listed at Para 4 of Schedule-I of the Act which includes Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources; Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed etc.

Annexure

Annexure referred to in part (b) of Rajya Sabha unstarredQ.No. 3016 for answer on 03.08.2017

S.No.	State	Nos. of Water Quality Affected Habitations
1	ANDAMAN and NICOBAR	0
2	ANDHRA PRADESH	422
3	ARUNACHAL PRADESH	31
4	ASSAM	11046
5	BIHAR	4233
6	CHATTISGARH	1178
7	GOA	0
8	GUJARAT	0
9	HARYANA	128
10	HIMACHAL PRADESH	0
11	JAMMU AND KASHMIR	17
12	JHARKHAND	3075
13	KARNATAKA	1265
14	KERALA	363
15	MADHYA PRADESH	189
16	MAHARASHTRA	292
17	MANIPUR	0
18	MEGHALAYA	32
19	MIZORAM	0
20	NAGALAND	43
21	ODISHA	3076
22	PUDUCHERRY	0
23	PUNJAB	3721
24	RAJASTHAN	20568
25	SIKKIM	0
26	TAMIL NADU	198
27	TELANGANA	1384
28	TRIPURA	2575
29	UTTAR PRADESH	1379
30	UTTARAKHAND	16
31	WEST BENGAL	19304
Total		74535